THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET



Applicant(s)
Advocate for Applicant (s)

Respondent (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

26.07.2007

APPLICATION NO .: _

CP 31/2005 (OA No. 193/1999) with MA 5/2006

Mr. S.K. Jain, Counsel for applicant.

Mr. Anunam Agarwal, Counsel for response

Mr. Anupam Agarwal, Counsel for respondents with Mr. Ashok Sharma, Chief Personnel Officer, Departmental representative.

Learned counsel for the respondents submitted that the order of this Tribunal has been stayed by the Hon'ble High Court.

Accordingly this Contempt Petition is dismissed and is consigned to record. However, in the case the stay granted by the Hon'ble High Court is vacated or the Writ Petition is dismissed, it will be open for the applicant revive this Contempt Petition by filing an MA or to file a fresh Contempt Petition.

J.P. SHUKLA) MEMBER (A)

(KULDIP SINGH)
VICE CHAIRMAN

AHQ

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